1399

- SHRI H. C. MATHUR: Has the Minister examined the service agreements of these officers?
- SHRI O. V. ALAGESAN: The whole thing was considered when they were fixed in the various categories.
- SHRI H. C. MATHUR: The question is that the formula which has been applied is in complete violation of the agreement. I have asked whether the Minister has looked into the service agreements which guided the terms of these officers of these Class I Railways?
- SHRI O. V. ALAGESAN: It cannot be simplified into a mere formula. It was an extremely complicated procedure and that was gone into and many of them have been fixed in Class I and many in Class II and even in Class III and this was done after considering the duties and responsibilities that they were performing in the ex-State Railways.
- SHRI H. C. MATHUR: Was it not agreed that one of the representatives of the Rajasthan Government will be on the Committee which will examine this question according to the agreement signed?
- SHRI O. V. ALAGESAN: I don't know about that but I can assure the hon. Member that if any bias was shown, the bias was in favour of putting them in Class I.
- SHRI H. C. MATHUR: Is the Minister aware that all the Members of Parliament representing Jodhpur Division from the House of the People as well as the Council of States have submitted a memorandum giving facts and figures showing that they have violated not only statutory obligations but also legal obligations.
- SHRI O. V. ALAGESAN: I know the hon. Member met the Minister for Railways several times and represented this matter and was also satisfactorily answered.
- SHRI C. G. K. RIDDY: Satisfactorily?

Mr. CHAIRMAN: It is your opi-

SHRI H. C. MATHUR: Is the Minister aware that not only a satisfactory answer was not given but as a matter of fact it is still under discussion? It has not even been examined so far. The last letter from the Minister said that it is under examination and I don't know how he says that he has given a satisfactory answer.

RAILWAY COLONIES AT SILIGURI lunction

- *195. SHRI S. N. MAZUMDAR: Will the Minister for RAILWAYS be pleased to state:
- (a) whether it is a fact that the only source of water supply in the railway colonies at Siliguri Junction on the North-Eastern Railway is a number of shallow tube-wells and uncovered ring-wells;
- (b) whether it is a fact that most of these wells yield water heavly charged with mineral substances which adversely affect the health of the employees and spoils clothing; and
- (c) if so, what steps Government propose to take to remedy this state of affairs?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes, as far as domestic supply goes.

- (b) The water supply is not very satisfactory.
- (c) It is proposed to install a filtered water supply to the railway colony at Siliguri as soon as possible and the work has been commenced already.
- SHRI S. N. MAZUMDAR: May I know how much it will take to install this filtered water supply?
- SHRI O. V. ALAGESAN: About a lakh of rupres will be spent in the present year and the rest of the expenditure—it will cost about 5 lakhs will be in the next one or two years

1401

I know whether any plan was submitted, before the construction of the railway colony there, to the Railway Eoard or the Railway Ministry?

SHRI O. V. ALAGESAN : I don't know but it should have been.

SHRI K. C. GEORGE: How long is it since this matter has been brought to the Government's notice ?

SHRI O. V. ALAGESAN: We have taken action and the work is proceeding.

SHRI K. C. GEORGE: How long is it since this matter has been brought to the notice of the Government?

CHAIRMAN: He has no Mp. information.

SHRI B. RATH: How could a colony be established without water supply arrangements?

KHWAJA INAIT ULLAH: In view of the fact that the Government is satisfied that the water supply in Siliguri is not satisfactory, even after that Government is saying that it will take 3 more years to make sufficient water supplies available. How is it?

SHRI O. V. ALAGESAN: Because the material has to arrive before it can be completed. That is going to take some time.

KHWAJA INAIT ULLAH: How can men live without water for 3 years?

SHRI O. V. ALAGESAN: It is not as if they are without water.

MR. CHAIRMAN: But it is not of the right quality.

SHRI S. N. MAZUMDAR: Is that water not harmful?

SHRI K. C. GEORGE: Will Government consider making any temporary arrangements for water supply?

SHRI O. V. ALAGESAN: There are already some tube-wells which are very shallow of course, and 70 open

S. N. MAZUMDAR: May | ring wells and from these water is at present available.

TEA GARDEN LABOUR

*196. SHRI S. N. MAZUMDAR: Will the Minister for LABOUR be pleased to state:

- (a) whether Government have received any representations from any tea garden labour unions in Assam and West Bengal, requesting for the implementation of the Plantations Labour Act; and
- (b) if so, what action Government have taken or propose to take on those representations?

THE DEPUTY MINISTER FOR. LABOUR (SHRI ABID ALI): (a) Yes. Representations have been received from some labour unions requesting implementation of the Plantations Labour Act.

(b) The official team on tea indushas recommended inter alia that implementation of the Act should be postponed for a period of two years, so far as the tea industry is concerned. A tripartite conference is being held at Calcutta on the 19th and 20th December 1952 to consider the team's recommendations concerning labour.

SHRI S. N. MAZUMDAR: May I know whether the Government has taken any decision?

SHRI ABID ALI: With regard recommendations of the official team no decision has been taken. It will be considered at the tripartite conference about which I have just made a reference.

SHRI S. N. MAZUMDAR: May I know whether Government is putting any suggestions before the tripartite conference in this connection?

SHRI ABID ALI: Government wants to know the reaction of the representatives of the workers before coming to a final decision.

SHRI S. N. MAZUMDAR: May I know whether Government stands by the assurance given by the Finance